

**Defective Case Register from 2025-08-18 to 2025-08-18**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/24966/2025	DEEPAK KU SAHOO	2025-08-18	i) .G.R. case no not correct in paragraph no 4 of the petition.
2	D-BLAPL/24970/2025	MANORANJAN DAS	2025-08-18	3-AUTHENTICATION FEE IS DEFICIENT. 1. Information furnished in paragraph 1 OF THE APPLICATION IS WRONG.
3	D-MACA/32519/2025	GIRIJA PRASAD DUTTA	2025-08-18	1. Period of Delay 13 days
4	D-BLAPL/24974/2025	MANORANJAN ACHARYA	2025-08-18	1. In affidavit petitioners name wrongly furnished.
5	D-FAO/32897/2025	GOURI MOHAN RATH	2025-08-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED receipt showing deposit of compensation filed
6	D-WP(C)/32894/2025	CHAKRADHAR SINGH	2025-08-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit does not tally with cause title.2.Date of Letter dated 28.09 2021 under Annexure-9 does not tally with Index and para-17 of the petition
7	D-CMP/33002/2025	BHABANI SANKAR DAS	2025-08-18	17-REFERENCE CERTIFICATE NOT FURNISHED. The discrepancy in the name of O.P-1 as per Trial Court be reconciled.
8	D-CMP/32418/2025	PRASANTA KUMAR SATAPATHY	2025-08-18	Date mentioned under A-2 does not tally with the Index.
9	D-WP(C)/32932/2025	KUNAL KUMAR SWAIN	2025-08-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Pages no 36 37 38 and 39 not legible .
10	D-WP(C)/32927/2025	DHARMENDRA SETHY	2025-08-18	Page no. 27 not properly arranged and not legible
11	D-BLAPL/24908/2025	DIBYA PRAKASH MISHRA	2025-08-18	In District name of the petitioner mentioned in the cause title is not tally with the Rejection order at Annexure-2 and V, Nama
12	D-BLAPL/25069/2025	AMITAV TRIPATHY	2025-08-18	PAGE NO.10 NOT NEAT.
13	D-ABLAPL/24933/2025	RAKESH SHARMA	2025-08-18	No declaration about para 13 and 14 in the Affidavit.
14	D-ABLAPL/24941/2025	RAJJEET ROY	2025-08-18	In para 3 title of wife of Pet. No.1 be corrected as Padhi instead of Panda.
15	D-ABLAPL/24924/2025	KABIRAJ PRADHAN	2025-08-18	1. Annexure 1 page 9 to 12 not annexed. 2. Annexure 2 not legible.

16	D-WP(C)/32989/2025	MANAS KUMAR CHAND	2025-08-18	Page 11 to 15 not neat.
17	D-CRLMC/24909/2025	KABIRAJ PRADHAN	2025-08-18	Sl.nos. of Paragraphs not correct in declaration of affidavit in I.A
18	D-WP(C)/32921/2025	PRASANTA KUMAR SATAPATHY	2025-08-18	Page nos. 8 to 10 not neat and legible
19	D-WP(C)/32789/2025	DIPTI RANJAN SWAIN	2025-08-18	1. Annexure-5 and Prayer not Exhibited in the body of the Petition.
20	D-WP(C)/32947/2025	PRABHASH RANJAN ROUTRAY	2025-08-18	1. Page marks not tally an annexures as per Index
21	D-WP(C)/32775/2025	SAMARENDRA SWAIN	2025-08-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Name and address of the petitioner not correctly furnished in V.Nama.
22	D-CMAPL/30862/2025	RAMAKANTA SARANGI	2025-08-18	Period of Delay 280 days delay. 2. Code Not furnished. 3.Reference certificate not furnished.
23	D-BLAPL/24981/2025	SATYANARAYAN MISHRA	2025-08-18	1. Page marking not done correctly. Page no 6 marked twice. 2. C T case no as mentioned in the cause title is not mentioned in the Rejection order.
24	D-ABLAPL/24969/2025	MANORANJAN DAS	2025-08-18	i) Paragraph sl. no. not correct in the petition and Affidavit.
25	D-WP(C)/32895/2025	BIJAYA KUMAR NAYAK (3)	2025-08-18	1. Page nos.41 43 45 47 and 49 not page marked on the file
26	D-ABLAPL/24936/2025	EKTA AGARWAL	2025-08-18	Synopsis and Date Chart not properly page marked.
27	D-WP(C)/32881/2025	JAYANANDA JENA	2025-08-18	Sl. nos of paragraphs not correct in declaration of affidavit
28	D-WP(C)/32890/2025	BIJAY KUMAR MOHANTY	2025-08-18	1. Writ Petition not properly page marked in Index
29	D-WP(C)/32903/2025	SOURAV DAS	2025-08-18	1. Deficit court fee of Rs.13/- not paid on the petition.
30	D-ABLAPL/25049/2025	PRASANTA KUMAR TRIPATHY	2025-08-18	Page No. 09 repeated twice
31	D-CMP/32900/2025	MANOJ PANIGRAHI	2025-08-18	Age of ops. and Proforma ops .not correctly furnished in in cause title.
32	D-RVWPET/32851/2025	ADV	2025-08-18	Put up for SR after filling of c. copy of impugned order
33	D-CRLMC/24957/2025	BISWARANJAN DALAI	2025-08-18	C.Copy to be filed. 2..Receipt Showing Serv.copy To Vigilance not Filed.
34	D-WP(C)/32866/2025	SURENDRA PRASAD BARIK	2025-08-18	OP.4 not made a party in cause title but reflected in the prayer.
35	D-BLAPL/24973/2025	AJAYA NAYAK	2025-08-18	1. Deponents relation to the petitioner in the affidavit not furnished. 2. Page marking not done in Annexure-1 and also not marked as Annexure-1 in Free copy of Rejection order. 3. page no 15

				to 17 not legible. 4. Attested Annexure-2 not filled
36	D-WP(C)/32823/2025	JAGAJIBAN PRADHAN	2025-08-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
37	D-CONTC/32931/2025	ADV.	2025-08-18	17-REFERENCE CERTIFICATE NOT FURNISHED.
38	D-CRLREV/24866/2025	JYOTIRMAYA SAHOO	2025-08-18	C copy in Icc no 52/2020 not filed.
39	D-RSA/32097/2025	SURESH CHANDRA DASH	2025-08-18	1.C.Copy of Trial Court not filed.2.Code indicated but incorrect.3.L.T.I not attested on the Vakalat.4.Appellant No-1(b) not yet substituted vice deceased A-1(b) of the L.A.Court.Put up for further S.R after made good
40	D-WP(C)/32826/2025	SANJAY KUMAR PATRA	2025-08-18	Nomenclature not furnished in V.Nama.
41	D-WP(C)/32429/2025	SWAGAT KUMAR SAHU	2025-08-18	1-COURT FEE IS DEFICIENT. D.C.fee of Rs.18/- to be paid in cause title.
42	D-CRLA/24934/2025	ANSHUMAN PANDA	2025-08-18	In Grounds Para nos not correctly furnished.
43	D-BLAPL/24783/2025	MANDAKINI PANDA	2025-08-18	.Name Of The Filing Advocate Not In Capital Letters In The application
44	D-OTAPL/32919/2025	SOUMYA JYOTI BISWAL	2025-08-18	1. Court Fee Rs.200/ payable paid Rs.12/ only rest amount to be paid
45	D-WP(C)/32976/2025	PRAFULLA CHANDRA ACHARYA	2025-08-18	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Synopsis and Date hart not alphabetic paginated in Index.2. Paragraph no.not correctly furnished in the petition.3. Age of the deponent on affidavit does not tally with cause title.4. Annexure-4 not properly described in the petition as per index.
46	D-CMP/32996/2025	JAGAJIBAN PRADHAN	2025-08-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
47	D-ABLAPL/24996/2025	HEMANT KU. TRIPATHY	2025-08-18	1. In declaration under affidavit, no. of paragraph wrongly furnished.
48	D-ABLAPL/24952/2025	ARUN KUMAR BUDHIA	2025-08-18	1. Synopsis and Date Chart not separately page marked. 2. Facts Stated in Para 1 is not proper. 3. Annexure 1 page 9 and 10 not legible
49	D-WP(C)/32432/2025	KSHIROD KUMAR ROUT	2025-08-18	Name of the fathers of the petitioner nos. 2 to 8 not furnished in the cause title.2.Page no.12 not legible.
50	D-CRLMP/24961/2025	BITAS KUMAR SWAIN	2025-08-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Page nos 8 and 9 not filed.
51	D-WP(C)/33034/2025	SWOYAM PRABHU JENA	2025-08-18	Paragraphs not correctly mentioned in declaration.

52	D-MACA/32499/2025	G.P.DUTTA	2025-08-18	c copy to be filed further SR
53	D-WP(C)/33047/2025	MANOJA KUMAR KHUNTIA	2025-08-18	Writ petition not correctly numbered in the Index(Sl.no.3.)
54	D-ABLAPL/25106/2025	HAREKRUSHNA DASH	2025-08-18	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 31-As per standing order the name of victim/informant shall not be mentioned in the petition.
55	D-ABLAPL/24960/2025	SHIBANI SHANKAR PRADHAN	2025-08-18	i)Sur name of petitioner no. 4 not tally with vakalatnama.
56	D-CONTC/32805/2025	ADV.	2025-08-18	1-Date of disposal of W.P(C). not furnished on the top of index synopsis date chart and affidavit 2-Annexures not attested.
57	D-ABLAPL/24673/2025	SUBRAT KUMAR DAS	2025-08-18	31-As per standing order the name of victim/informant shall not be mentioned in the petition.  1.The case related to Sexual Offence . The name of the Victim,parent and address be deleted from the application copy as per S.O no 03/2024 and Put for S R there after
58	D-LAA/25301/2025	SURJYA NARAYAN SAHU	2025-08-18	1. Period of Delay 18 days. 2. Father name of the Appellant be corrected as per Caste Certificate.
59	D-WP(C)/32880/2025	DEBENDRA NATH MISRA	2025-08-18	page nos. 23 24 31 73 and 88 are not neat
60	D-BLAPL/24990/2025	SATYA RANJAN MULIA	2025-08-18	Page no. 14 is not properly arranged.
61	D-CRLMC/24752/2025	ROHIT RANJAN RAY	2025-08-18	1. Sl. no. 2 not correctly furnished in affidavit. 2. Date of order not correctly furnished in prayer of the petition and I.A. petition
62	D-BLAPL/25012/2025	PRAVASH CHANDRA JENA	2025-08-18	Occupation of deponent not properly mentioned in Affidavit.
63	D-CMP/32436/2025	PITAMBAR PANDA	2025-08-18	This may be regd. as W.P(C).
64	D-ABLAPL/24915/2025	SANDEEP RAJ PANDA	2025-08-18	GR Case No. left blank in Synopsis, Date Chart, subject matter of Cause Title, Para1 and prayer.
65	D-WP(C)/32930/2025	BHABANI SHANKAR DASPARIDA	2025-08-18	.Receipt Showing Serv.copy To cg not Filed.
66	D-BLAPL/24972/2025	BISWARANJAN DALAI	2025-08-18	1. P.O/P.S mentioned in the cause title is not tally with Rejection order. and V. nama
67	D-ABLAPL/24895/2025	RAKESH SHARMA	2025-08-18	C.T. case pending before Lower Court mentioned in cause title does not tally with Prayer.
68	D-WP(C)/32801/2025	VIVEKANANDA JENA	2025-08-18	sl.no.2 in affidavit appears to be wrong.
69	D-WP(C)/32933/2025	UMAKANT SAHOO	2025-08-18	1.paragraphs not correctly mentioned in declaration.2 Code correctly not mentioned.

70	D-BLAPL/25006/2025	RABI NARAYAN MOHANTY	2025-08-18	T.R. case pending before the Lower Court mentioned in cause title does not tally with Prayer.
71	D-BLAPL/24937/2025	ASHOK KUMAR SAHOO	2025-08-18	I) Name of the petitioner and opp. party not mentioned in vakalatnama.
72	D-WP(C)/32856/2025	SUJAY SHANKER SINGHDEO	2025-08-18	Welfare fund of Rs .50/- and L.A.A fee of Rs.10/- not paid.
73	D-WA/32628/2025	SARBESWAR BEHERA,A.G.A	2025-08-18	Anx. not correctly furnished in prayer.
74	D-WP(C)/32861/2025	SUSHANTA KUMAR JOSHI	2025-08-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
75	D-WP(C)/32819/2025	JIBAN RANJAN DASH	2025-08-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with cause title and affidavit
76	D-WP(C)/32824/2025	SUJAY SHANKER SINGHDEO	2025-08-18	H.C.B.A.W.F.Fee Rs.50.00 not paid in V>Nama
77	D-CRLMP/24920/2025	MANAS RANJAN KHATUA	2025-08-18	1. Date of report not correctly furnished in prayer of the petition
78	D-WP(C)/32928/2025	BIJAYA KUMAR NAYAK (3)	2025-08-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
79	D-BLAPL/24963/2025	DEBASISH SAMAL	2025-08-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the name of victim/informant shall not be mentioned in the petition. i) Paragraph sl. no. not correct in petition as well as affidavit.ii) BLAPL no. 10813/2024 not mentioned in reference certificate.iii) For Further S.R.
80	D-RSA/31723/2025	SUKUMAR GHOSH	2025-08-18	1. Period of Delay 20 days. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid
81	D-CRLMP/22873/2025	PRATIK NAYAK	2025-08-18	1.Husbands name of the petitioner not furnished in cause title and affidavit. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
82	D-WP(C)/32918/2025	PRONOY MOHANTY	2025-08-18	Page nos. 23 and 24 not neat and legible
83	D-WP(C)/32892/2025	PRASANNA KUMAR RATH	2025-08-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
84	D-CRLMC/24998/2025	SAMBEET PATTANAYAK	2025-08-18	1. As per impugned order under Annexure-2,the name of the Lower court does not tally with Synopsis and petition.
85	D-MACA/32489/2025	SUBRAT SATPATHY	2025-08-18	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 9 days

86	D-RSA/31731/2025	MAMATA MISHRA	2025-08-18	The discrepancy in the name of A-11 be reconciled as per Vakalat.
87	D-CRLMA/25032/2025	ADV.	2025-08-18	Put up for SR after filling of c. copy of impugned order.
88	D-WP(C)/32874/2025	TUSHAR KANTA NAYAK	2025-08-18	1. Age of the petitioner in affidavit not tally with cause title.2 . page no.12 not neat
89	D-WP(C)/32873/2025	RAJJEET ROY	2025-08-18	Khata no. 266/153 in annex.2 not tally with synopsis and petition
90	D-CRLMC/24947/2025	ASMIYA RANJAN MAJHI	2025-08-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. C.Copy of F.I.R.to be filed.
91	D-CMAPL/32937/2025	ADV.	2025-08-18	i) Reference certificate not furnished. ii) Para no. not correctly furnished in declaration
92	D-CRLMC/24955/2025	PURNA CHANDRA DAS	2025-08-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. C.Copy of 2(C) CC No.01/2024 to be filed.2. 2(C)CC No.01/2024 not correctly furnished in Index and para-3 of the petition.3. Welfare fee of Rs.50/- not paid on V.nama. 4..Receipt Showing Serv.copy To cg not Filed.
93	D-WP(C)/32883/2025	PRASANTA KUMAR JENA	2025-08-18	1.Date of index in annex.10 not tally para.11 of petition.2.page no. 36 not neat.
94	D-WP(C)/32764/2025	SANTOSH KUMAR MAHANTY	2025-08-18	page no.38 and 49 not neat.
95	D-WP(C)/33049/2025	MANOJA KUMAR KHUNTIA	2025-08-18	Writ petition not correctly numbered in the Index(Sl.no.3.)
96	D-BLAPL/25013/2025	PRAVASH CHANDRA JENA	2025-08-18	31-As per standing order the name of victim/informant shall not be mentioned in the petition.  The name of the victim mentioned in petition (Paragraph-2) be deleted.
97	D-BLAPL/25041/2025	MANORANJAN DAS	2025-08-18	3-AUTHENTICATION FEE IS DEFICIENT.
98	D-BLAPL/25062/2025	ASUTOSH TRIPATHY	2025-08-18	Annexure not correctly mentioned in the petition copy.
99	D-WP(C)/32886/2025	SAILABALA JENA	2025-08-18	page nos. 17 to 19 not neat.
100	D-RVWPET/32746/2025	SANJEEV UDGATA	2025-08-18	Code Incorrect.
101	D-BLAPL/25000/2025	PUSPAMITRA MOHAPATRA	2025-08-18	14-NOT PROPERLY INDEXED.
102	D-WP(C)/33000/2025	SATYABRATA DASH	2025-08-18	Sl. nos. of paragraphs not correct in declaration of affidavit.

103	D-RSA/32095/2025	SURESH CHANDRA DASH	2025-08-18	1.C.Copy of Trial Court Judgment not filed.2 Code Indicated but incorrect.3.Appellant No-1(b) not yet substituted vice deceased A-1(b) of the L.A.Court.Put up for further S.R after rectification.
104	D-WP(C)/32908/2025	BHAMANI SHANKAR DAS PARIDA	2025-08-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
105	D-WP(C)/32771/2025	SANGRAM JENA	2025-08-18	1. page nos. 15 18 19 37 and 38 are not neat
106	D-CONTC/32625/2025	ADV.	2025-08-18	PAGE NOS.9 11 12 14 NOT LEGIBLE(TOWARDS LAST LINES)
107	D-WP(C)/32428/2025	RAMDAS ACHARY	2025-08-18	Paragraphs as per the petition not correctly furnished in the declaration of the affidavit.2.Authorization with regard to swear the affidavit on behalf of other petitioner not furnished 3..Receipt Showing Serv.copy To cg not Filed.
108	D-ABLAPL/24940/2025	PRASANNA KUMAR MISHRA	2025-08-18	Annexure 1 and 2 not properly marked.
109	D-WP(C)/32955/2025	PIYUSH PANDA	2025-08-18	Serial not 4 in the affidavit not correctly furnished
110	D-CRLMC/24582/2025	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2025-08-18	1. Age of the petitioner in cause title not tally with affidavit. 2. After page no.2 one page not paginated and Not attested by the Advocate.
111	D-RVWPET/32862/2025	SIDHARTHA SWAIN	2025-08-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
112	D-MATA/32978/2025	ASHUTOSH MOHANTA	2025-08-18	Cause Title not in order
113	D-WA/32621/2025	SASWAT DAS,A.G.A	2025-08-18	i) Reference certificate not furnished. ii) No authorization of other appellants.
114	D-BLAPL/25046/2025	UMA SHANKAR PATEL	2025-08-18	Signature of Petitioner no. 3 in V. nama does not tally with c. copy of rejection order and Petition.
115	D-WP(C)/33046/2025	MANOJA KUMAR KHUNTIA	2025-08-18	Writ petition not correctly numbered in the Index(Sl.no.3.)
116	D-CRLREV/24872/2025		2025-08-18	Code Not mentioned in petition 1. Being aggrieved not mentioned in petition. 2. Good ground certificate not mentioned in petition. 3.V. nama or Appearance memo In person not filed
117	D-BLAPL/20080/2025	SULOCHANA PATRO	2025-08-18	31-As per standing order the name of victim/informant shall not be mentioned in the petition. Name of the Informant(Father of the victim) be deleted from para No.02.
118	D-WP(C)/32774/2025	CHITRASEN PARIDA	2025-08-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
119	D-CRLMC/24751/2025	MANAS KUMAR CHAND	2025-08-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Name of the Lower court not correctly furnished in prayer of the petition.
120	D-CMP/32885/2025	SURENDRA KUMAR ROUT	2025-08-18	C. copy of impugned order not filed.
121	D-BLAPL/24983/2025	BISWARANJAN DALAI	2025-08-18	.Pending before the court mentioned in cause title is not tally with Rejection order
122	D-WP(C)/32977/2025	DEBI PRASAD SAHU	2025-08-18	1. Page noS. 28 and 29 not neat.2.SL.no. 5 of affidavit in I.A.not proper.
123	D-WA/32638/2025	SARBESWAR BEHERA, A.G.A	2025-08-18	Anx. not correctly furnished in prayer.
124	D-CRLLP/24466/2025	SOURAV DAS	2025-08-18	Put up for SR after proper Page marking.
125	D-WP(C)/32983/2025	PRAFULLA CHANDRA ACHARYA	2025-08-18	14-NOT PROPERLY INDEXED. Put up for SR after proper page marking of petition and index.
126	D-WA/32646/2025	SARBESWAR BEHERA,A.G.A	2025-08-18	Anx . not correctly furnished in prayer.
127	D-WP(C)/32833/2025	SUJAY SHANKER SINGHDEO	2025-08-18	H.C.B.A.W.F.Fee Rs.50.00 not paid in V>Nama
128	D-CMAPL/32878/2025	ADV	2025-08-18	Put up for SR after filling of c. copy of impugned order
129	D-BLAPL/24967/2025	BIPLABA P.B. BAHALI	2025-08-18	.Subject Code incorrectly Mentioned
130	D-MATA/32806/2025	NIRANJAN PRASAD PATRA	2025-08-18	Period of Delay 3 days
131	D-WP(C)/32783/2025	LALIT MOHAN NANDA	2025-08-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos.64 and 96 not legible.
132	D-WP(C)/32993/2025	SAMEER KUMAR DAS	2025-08-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 30 44 and 62 not neat
133	D-BLAPL/25029/2025	SITIKANT MISHRA	2025-08-18	31-As per standing order the name of victim/informant shall not be mentioned in the petition. Name of the Informant be deleted from Para No.02 there after put up for S.R.
134	D-ABLAPL/24913/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-08-18	1. P.S. Case No. mentioned in para 3 not correct. 2. Annexure1 page 14 not legible.
135	D-WP(C)/32777/2025	SUJAY SHANKER SINGH DEO	2025-08-18	1. Page no.1 not full fledged
136	D-CRLMC/24932/2025	RAJENDRA KUMAR PRADHAN	2025-08-18	1. CRLMC Petition not properly page marked.2. C.Copy of CMC No.127/2025 arising out of CMC No.293/2022 to be filed.
137	D-WP(C)/33003/2025	CHANDAN KUMAR SAHOO	2025-08-18	Anx-14 not exhibited at page no.97.2.Page nos.114 132 140 and 141 not neat and legible.

138	D-WP(C)/32825/2025	SANJAY KUMAR PATRA	2025-08-18	Nomenclature not furnished in V>Nama.
139	D-BLAPL/24942/2025	AMIT KUMAR PATRA	2025-08-18	I) Date of F.I.R. not correct in Date chart.
140	D-WP(C)/32782/2025	SUJAY SHANKER SINGHDEO	2025-08-18	1.Deponent Not signed In the Affidavit.
141	D-FAO/32855/2025	PRASANTA KUMAR MAHALI	2025-08-18	1. Period of Delay 12 days
142	D-ABLAPL/24984/2025	SUDHANSU PRASAD MAHAPATRA	2025-08-18	G.R case no left blank in synopsis
143	D-CRLMC/24861/2025	BIJAYA KUMAR RAGADA	2025-08-18	.Receipt Showing Serv.copy To Vigilance not Filed.
144	D-WP(C)/33084/2025	SAIBRATA RATH	2025-08-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
145	D-WP(C)/32822/2025	SANJAY KUMAR PATRA	2025-08-18	Nomenclature not furnished in V>Nama
146	D-CRLMC/24758/2025	BIJAYA KUMAR RAGADA	2025-08-18	1. Certified copy of annex-1 not filed.
147	D-CRLLP/24731/2025	DEBENDRA KUMAR DHAR	2025-08-18	Period of Delay 20 days 2.Age of the respondent wrongly furnished 3. Code Wrongly indicated 4. Reference certificate not furnished, 5.Trial court case no.,and name of trial court not furnished in being aggrieved para, 6.Annexure-1 not mentioned at page no.16
148	D-BLAPL/24986/2025	SATYAJIT MOHAPATRA	2025-08-18	Page no.13 not legible.
149	D-BLAPL/22517/2025	SURYAKANTA DASMOHAPATRA	2025-08-18	1.IN CAUSE TITLE FILE PENDING BEFORE THE COURT MENTIONED AS ADJ-CUM-F.T.S.C. (POSCO), CUTTACK, BUT IN REJECTION ORDER IT IS MENTIONED AS AD-HOC A.D.J F.T.S.C-II, CUTTACK
150	D-ABLAPL/24987/2025	JUGALA KISHORE PANDA	2025-08-18	1. In affidavit, Petitioners name wrongly furnished.
151	D-WP(C)/32909/2025	PURNA CHANDRA DAS	2025-08-18	1.Hologram of Rs.50/- to be paid on V>Nama
152	D-CRLMP/24994/2025	DURGA PRASAD DHAL	2025-08-18	1. Occupation not furnished in affidavit. 2. Page no.15 not filed. 3. GR case number not correctly furnished Sl. no.5 in Index and para no.5 of the petition.
153	D-BLAPL/25036/2025	SWARAJ PATEL	2025-08-18	i) Page nos. 17 22 23 54 57 58 59 and 94 not neat.ii) Annexure - 3 marked in page no 115 not correct.
154	D-WP(C)/32920/2025	BIJAYA KUMAR NAYAK (3)	2025-08-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
155	D-CMAPL/32870/2025	ADV.	2025-08-18	Put up for SR after filling of c. copy of impugned order.

156	D- ABLAPL/24950/2025	SOUBHAGYA SWAIN	2025-08- 18	Annexure 1 page 9 not legible.
157	D- ABLAPL/24964/2025	SASANKA SEKHAR PAIKRAY	2025-08- 18	i) Name of the trial court not correct in paragraph no.1 of the petition..Petition not correctly addressed to Honorable Court
158	D- ABLAPL/24997/2025	RAGHUNATH DASMOHAPATRA	2025-08- 18	.Receipt Showing Serv.copy To Vigilance not Filed.

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 18-08-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	RVWPET/167/2023	RVWPET/167/2023	NIROD KUMAR SAHU	OTHERS. PAGE 24 TO 28 BE UNDERLINED FREE 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED